

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

388/252/ND/2018

In the matter of :

Cross Road Infosystems (P) Ltd

...PETITIONER

SECTION

Under Section 252

Order delivered on 01.8.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner/Op. Creditor: Mr. Mohd. Nazin Khan, Advocate

For the Respondent/Corporate Debtor :

For the Intervener

: Mr. Shobit Srivastava, Dy. ROC for ROC

ORDER

Learned authorized representative for the Appellant as well as Ld. Dy.

ROC for ROC and Ld. Standing Counsel for Income tax Department are present.

Heard at length.

Order is reserved.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

01.8.2018